

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 19-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/708/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 19-01-2022
2	Regular Bail/953/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 19-01-2022
3	Criminal Miscellaneous/89/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 19-01-2022
4	Anticipatory Bail/1318/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 19-01-2022
5	Anticipatory Bail/1320/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 19-01-2022
6	TITLE APPEAL/44/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :28-01-2022
7	NDPS. S. CASE/3/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
8	M.A.C.T Case/38/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-03-2022
9	SESSION CASE/16/2022	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
10	TITLE APPEAL/31/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :28-01-2022
11	TITLE APPEAL/35/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :24-01-2022
12	TITLE APPEAL/59/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :28-01-2022
13	SESSION CASE/89/2021	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :21-01-2022
14	Anticipatory Bail/1182/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
15	Anticipatory Bail/1183/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
16	Anticipatory Bail/1184/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
17	Anticipatory Bail/1185/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
18	M.A.C.T Case/63/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
19	M.A.C.T Case/64/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
20	Cri Transfer Petet/13/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
21	Anticipatory Bail/1321/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
22	Regular Bail/924/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
23	Regular Bail/946/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
24	Regular Bail/948/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :21-02-2022

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25	Regular Bail/949/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
26	Anticipatory Bail/1407/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
27	Anticipatory Bail/1408/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
28	Anticipatory Bail/1410/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
29	Anticipatory Bail/1411/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
30	Anticipatory Bail/1412/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
31	Anticipatory Bail/1416/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
32	Anticipatory Bail/1417/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
33	Anticipatory Bail/1418/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
34	Anticipatory Bail/63/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
35	Anticipatory Bail/64/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
36	Anticipatory Bail/74/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
37	Anticipatory Bail/75/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
38	Anticipatory Bail/76/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
39	Anticipatory Bail/77/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
40	Anticipatory Bail/78/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
41	Anticipatory Bail/79/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
42	Anticipatory Bail/80/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
43	Regular Bail/40/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-01-2022
44	CRI. APPEAL/12/2021	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :19-02-2022
45	SESSION CASE/122/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-01-2022
46	NDPS. S. CASE/23/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :05-03-2022
47	SESSION CASE/36/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022

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S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
48	SESSION CASE/115/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
49	SESSION CASE/188/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
50	SESSION CASE/201/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
51	SESSION CASE/266/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :31-01-2022
52	SESSION CASE/302/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-02-2022
53	SESSION CASE/329/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-01-2022
54	SESSION CASE/406/2018	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :05-03-2022
55	SESSION CASE/99/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :05-03-2022
56	SESSION CASE/137/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :05-03-2022
57	SESSION CASE/247/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :05-03-2022
58	SESSION CASE/324/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :02-02-2022
59	SESSION CASE/363/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :04-02-2022
60	SESSION CASE/17/2022	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :02-02-2022
61	CRI. APPEAL/14/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :25-02-2022
62	M.A.C.T Case/25/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :17-02-2022
63	M.A.C.T Case/42/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :04-02-2022
64	M.A.C.T Case/55/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :04-02-2022
65	M.A.C.T Case/67/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :16-02-2022
66	TITLE APPEAL/54/2019	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :10-02-2022
67	M.A.C.T. Execution/20/2019	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :10-02-2022
68	Cr. Revision/37/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :25-02-2022
69	Cr. Revision/50/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :10-02-2022
70	M.A.C.T Case/43/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :11-02-2022
71	M.A.C.T Case/45/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :04-02-2022

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72	Cr. Revision/86/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :05-03-2022
73	M.A.C.T Case/69/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :09-02-2022
74	M.A.C.T Case/71/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :08-02-2022

No. of Cases Heard	74
No. of Cases listed	74
No. of Witness Examined	
No. of Cases Disposed	5
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer